

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4030

ANSWERED ON:23.08.2005

ACTIVITIES OF MADARASAS

Bishnoi Shri Jaswant Singh;Chowdhury Shri Adhir Ranjan;Kaushal Shri Raghuvir Singh;Nikhil Kumar Shri

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is aware that some of the madarsas in the country are preaching exclusivism and fundamentalism as reported in the `Pioneer` dated July 31, 2005;

(b) if so, the facts thereof and the reaction of the Government thereto; and

(c) the steps taken by the Government to check the illegal activities of such madarsas in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL)

(a) to (c): As per available inputs, some madarsas located along border areas have come to adverse notice for illegal activities including religious fundamentalism.

The State Governments having borders with neighboring countries have been advised to take action under the provisions of the Religious Institutions (Prevention of Misuse) Act, 1988, wherever such places of worship/religious instruction are found to be indulging in illegal activities.